

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.09.2019
In the court of the Registrar (In Charge)
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3002 of 2019 in Comp. App. (AT) (Ins) No. ___ of 2019	Ashok Kumar Sachdeva Vs. Kotak Mahindra Bank Ltd. & Ors.	Rohit Suri

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